

>

Title: Need to fix the Minimum Support Price of Turmeric in the country particularly in Chamarajanagar Parliamentary Constituency, Karnataka.

SHRI R. DHRUVANARAYANA (CHAMRAJANAGAR): I would like to draw the kind attention of the august House towards the problems of farmers all over the country, particularly in my Chamrajanagar Parliamentary Constituency and other parts of Karnataka about the sudden crash in the price of turmeric since May this year. The distressed farmers has staged demonstration at various parts of my constituency in protest against the sudden fall in turmeric price and role of middlemen in purchasing turmeric in various markets resulting into fall in the prices of turmeric from Rs.18, 000 to Rs.4, 000 per quintal of turmeric. As soon as the price crash was noticed in the market, the farmers decided to stock the turmeric in warehouses of Tamil Nadu. The agitating farmers also urged the Government to announce the MSP for turmeric and purchase the turmeric produce through spice board only from the farmers. It is also evident that this unrest of farmers was due to the role of buyers in Tamil Nadu turmeric markets and other markets in India. Karnataka contributes about 35 per cent of turmeric produced in India. Hence, I would like to urge the Government to take steps to fix the MSP per quintal of turmeric and ban the import of turmeric from other countries and to facilitate the farmers by establishing turmeric market in Karnataka particularly in Chamarajanagar Constituency for which my Constituency people shall be grateful to you forever.

Hence, in the view of such prevailing situation and to protect the interests of turmeric farmers, I would earnestly appeal to the Minister, through the Chair, to take immediate steps to announce the MSP per quintal of turmeric in a way to protect the interest of turmeric growers all over the country, particularly in Karnataka State.